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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON ~~16.12.2017~~ 16.1.18

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 74/14	IA 49/17 in TP 69/16	For filing objection in IA 49/17	397/ 398	Balasaheb & 6 Others Vs Dyanyogi Shri Shivakumar Swamiji Sugars Ltd., & 14 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) DEEPA S SHETTY
for petitioner
9743818288

for petitioner



2) Venkateshwarayana
B.S.

for R1



ORDER

Counsel for Petitioner is present. Counsel for Respondent 1 to 3 is also present. IA 49/17 is taken up today for filing objections. Time extended till 02.02.2018.


Member (T)


Member (J)